GOVERNMENT OF INDIA CHEMICALS AND FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO:98 ANSWERED ON:08.07.2014 SUPPLY OF FERTILIZERS Kateel Shri Nalin Kumar

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether the Government proposes to provide sufficient supply of fertilizers to the farmers of the country;
- (b) If so, the details thereof, State/UT-wise;
- (c) The steps taken to provide financial support for the States including Karnataka so as to provide essential fertilizers to farmers at subsidized rate and the names of fertilizer manufacturers and suppliers from whom these fertilizers are procured;
- (d) The manner in which the Government ensures adequate supply of fertilizers to the farmers of the country;
- (e) Whether the Government proposes to reduce/waive-off the subsidy being given on some of the fertilizers; and
- (f) If so, the details thereof and the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI NIHAL CHAND)

- (a)&(b): Yes, Madam. As can be seen from the statement at Annexure 'A', indicating requirement, availability and sales of fertilizers, for Kharif, 2014 (April 2014 to June, 2014), the availability has been adequate in all States/UTs.
- (c): No direct financial support is provided to any of the States. However, Government provides adequate quantity of subsidized chemical fertilizers to each State/ UT as per requirement projected by States/Department of Agriculture and Co-operation. In so far as the State of Karnataka is concerned, a list of the names of fertilizer manufacturers and suppliers is at Annexure 'B'
- (d): The following steps are being taken by the Government to ensure adequate supply of subsidized chemical fertilizers to the farmers: (1) The month-wise demand is assessed and projected by the Department of Agriculture & Cooperation (DAC) in consultation with the State Governments before commencement of each cropping season.
- (2) On the basis of month-wise & state-wise projection given by Department of Agriculture and Cooperation, Department of Fertilizers allocates sufficient/ adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:
- i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system (www.urvarak.co.in) also called as Fertilizer Monitoring System (FMS);
- ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.
- iii) Regular weekly Video conference is conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State governments.
- iv) The gap in the demand and domestic production of fertilizer is met through imports.
- (e)&(f): No, there is no such proposal.

ANNEXURE -B

- 1. Krishak Bharati Co-operative Ltd. , Hazira.(KRIBHCO)
- 2. Mangalore Chemicals and Fertilizers Ltd., Mangalore (MCFL)
- 3. Nagarjuna Fertilizers & Chemicals Ltd. Kakinada.
- $4.\ \mbox{Rashtriya}$ Chemicals and Fertilizers Ltd. (RCF), Thal and Trombay
- 5. Southern Petrochemical Industries Corp. Ltd., Chennai) (SPIC)
- 6. Zuari Industries Ltd., Goa.
- 7. Coromandel International Limited, Kakinada (CIL)
- 8. Indian Farmers Fertilizers Co-operative Ltd. (IFFCO)
- 9. Gujarat State Fertilizers & Chemicals Ltd. (GSFC)
- 10. Hindalco Industries Ltd., Dahej.
- 11. Paradeep Phophates Ltd., Paradeep. (PPL)
- 12. Green Star, Tuticorin
- 13. Indian Potash Ltd.
- 14. Hindustan Pulversing Mills, Delhi (HPM)
- 15. Deepak Fertilizers & Petrochemicals Corp. Ltd., Taloja.
- 16. Fertilizers and Chemicals Travancore Ltd., Cochin (FACT)